

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:48
ANSWERED ON:20.11.2000
QUASI JUDICIAL POWERS TO SPCBS
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to grant quasi-judicial powers to State Pollution Control Boards to tackle the problems of evasion of green norms by the large industrial units; and

(b) if so, the details thereof alongwith names of most polluted States in the country?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) No, Sir.

(b) Does not arise.